## 739 Written Answers [RAJYA SABHA] COMPLAINT OF CORRUPTION AGAINST (i EMPLOYEES AT DELHI STATION C

281. SHRI JAGAT NARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any Member of Parlia ment made complaints of corruption against Railway employees of the Commercial Branch at Delhi Station, to the Railway Minister or Deputy Minister in 1962-63 and 1963-64;

(b) if so, the action taken to in vestigate the complaints and the results arrived at; and

(c) whether the results were con veyed to the Member of Parliament concerned?

THE MINISTER OP STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH) : (a) Yes. (i) In January and April 1963, Shri Jagdev Singh Siddhanti, M.P., addressed two letters to the then Minister for Railways alleging corrupt practices on the part of Booking Clerks at Delhi Station.

(ii) In February and August 1963, Moulvi Abdul Ghani Dar, M.P., addressed two letters to the then Deputy Minister for Railways containing allegations of corruption against the Parcel Clerks of Delhi Station.

(b) Investigations were taken up promptly by the Central Investigation Agency of the Railway Board and the Zonal Railway was asked to take necessary action against the staff held responsible on the basis of investigations. The staff held responsible have since been punished. They and some other suspected clerks have been transferred out of Delhi. Also other measures, *viz.* frequent surprise checks and watch by Vigilance staff, etc., have been introduced to detect malpractices at the counters.

(c) In the complaints mentioned in item (i) above, the Member of Parliament concerned was informed of the action taken. Regarding item (ii), the Member of Parliament concerned was contacted by a staff of Central Investigating Agency to get details of the allegations and necessary action was taken on the basis of the information furnished by him.

## THEFT OF RAILWAY MATERIALS

232. SHRI N. PATRA: Will the Minister of RAILWAYS be pleased to state:

(a) the value of materials such as electric fittings, door bolts, latches, shutters, etc., stolen from the railway coaches and the loss by way of mechanical fittings damaged in the South Eastern Railway during the year 1963 and during the first six months of 1964; and

(b) which are the worst affected divisions under the said Railway where such thefts are being carried out continuously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) The required information is being collected and will be laid on the Table of the Sabha on receipt.

## PBOFIT OF N.C.D.C. DURING 1963-64-

233. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND MINES be pleased to state how does profit made by the National Coal Develop ment Corporation during 1963-64, compare with the rate of profit recom mended for coal mining industry by the Bhoothlingam Committee 1958?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY) : The accounts of the National Coal Development Corporation for the year 1963-64 are expected to be considered by the shareholders very shortly. The profits for that year will be known only after that meeting.